

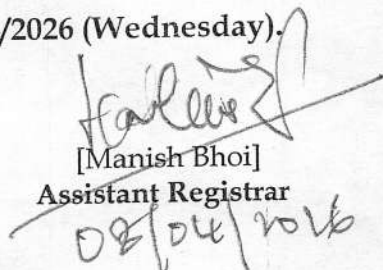
18+1

CONSTITUTION OF ITAT KOLKATA ZONE
(13/04/2026 TO 16/04/2026)
In Hybrid/Physical/Virtual Mode
[17/04/2026 (Friday) M.A., S.A., Clubbing, E.H. Applications]

Bench	Constitution	Court Room
Patna (SMC & Division)	Shri George Mathan, JM & Shri L.P. Sahu, AM [At 10.30 A.M.]	2
B	Shri George Mathan, JM & Shri Rakesh Mishra, AM [After "Patna" Bench & "SMC" Bench]	2
C	Shri George Mathan, JM & Shri Rakesh Mishra, AM [After "B" Bench]	2
A	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [At 10.30 A.M.]	3
D	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [After "A" Bench]	3
Cuttack	Shri L.P. Sahu, AM & Shri Sonjoy Sarma, JM [After "Patna" Bench & "SMC" Bench]	4
Ranchi	Shri Sonjoy Sarma, JM & Shri R.N. Sahay, AM [At 02.30 P.M.]	4
SMC	Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [At 10.30 A.M.]	4
Kolkata Old Appeals	Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [Only on 15/04/2026 (Wednesday) after "SMC" Bench]	4

Note : 1. "Guwahati" Bench will not function during this week.

2. "Kolkata Old Appeals" Bench will function only on 15/04/2026 (Wednesday).


[Manish Bhoi]
Assistant Registrar

08/04/2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 13-APRIL-2026 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETIN ID: RON-RRQO-ANT TIME : AFTER PATNA BENCH & SMC BENCH**

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1422/KOL/2024	2012-2013	[A] KRISHNENDU CHANDA	
2	BMA 7/KOL/2025	2018-19	[D] AJAY KUMAR MALL	
3	BMA 8/KOL/2025	2018-19	[D] AJAY KUMAR MALL	
4	ITA 305/KOL/2025	2017-2018	[A] KISARA BUILDERS PVT LTD	
5	ITA 157/KOL/2026	2019-2020	[A] M/S. GRS GRAPHITE PVT. LTD.	
6	ITA 158/KOL/2026	2023-24	[D] IVAN TOURS & TRAVELS PVT. LTD.	
7	ITA 171/KOL/2026	2017-2018	[A] JABED MIADAD	
8	ITA 178/KOL/2026	2013-2014	[A] KAUSHALYA INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	
9	ITA 179/KOL/2026	2014-2015	[A] KAUSHALYA INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	
10	ITA 180/KOL/2026	2015-2016	[A] KAUSHALYA INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	


Assistant Registrar
09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 15-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETIN ID: RON-RRQO-ANT TIME : AFTER PATNA BENCH & SMC BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2198/KOL/2025	2015-2016	[A] KISHAN GOPAL MOHTA	
2	ITA 2199/KOL/2025	2016-2017	[A] KISHAN GOPAL MOHTA	
3	ITA 2314/KOL/2025	2019-20	[D] KALPATARU HOUSE FIN & TRADING PRIVATE LIMITED	
4	ITA 2337/KOL/2025	2013-14	[D] KAMMNA AUTOPART SALES PRIVATE LIMITED	
5	ITA 2953/KOL/2025	2012-13	[D] INTELLECT TRADE LINK PRIVATE LIMITED	
6	ITA 3101/KOL/2025	2018-2019	[A] GOPAL AGARWAL	
7	ITA 3107/KOL/2025	2012-2013	[A] G C JEWELLERS PVT. LTD.	
8	ITA 3108/KOL/2025	2012-2013	[A] G C JEWELLERS PVT LTD.	
9	ITA 3125/KOL/2025	2017-2018	[A] ITC INFOTECH INDIA LTD.	
10	ITA 218/KOL/2026	2017-2018	[A] KAJAL KUMAR ROY	


Assistant Registrar
09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 16-APRIL-2026 (THURSDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETIN ID: RON-RRQO-ANT TIME : AFTER PATNA BENCH & SMC BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1143/KOL/2023	2018-19	[D] COAL INDIA LIMITED	
2	ITA 1296/KOL/2023	2017-18	[D] COAL INDIA LIMITED	
3	ITA 1392/KOL/2023	2020-21	[D] COAL INDIA LIMITED	
4	IT(SS)A 108/KOL/2025	2015-16	[D] GOLDEN STAR HOTEL AND RESORTS PRIVATE LIMITED	
5	IT(SS)A 109/KOL/2025	2016-17	[D] GOLDEN STAR HOTEL AND RESORTS PRIVATE LIMITED	
6	IT(SS)A 110/KOL/2025	2017-18	[D] GOLDEN STAR HOTEL AND RESORTS PRIVATE LIMITED	
7	ITA 1885/KOL/2025	----	[A] LALITKUNJ SOBHASARIA FOUNDATION	
8	ITA 2677/KOL/2025	2022-2023	[A] LALAN KUMAR SHAW	
9	ITA 2955/KOL/2025	-----	[A] HOLOS HEALTHCARE FOUNDATION	
10	ITA 226/KOL/2026	2018-2019	[A] GIR MOVERS PVT. LTD.	
11	ITA 230/KOL/2026	2015-2016	[A] K.Y.S. SPONGE IRON PVT. LTD.	


Assistant Registrar
09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF A BENCH FOR 13-APRIL-2026 (MONDAY)

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 429/KOL/2020	2015-16	[A] KESARI NANDAN TIE UP (P) LTD	
2	ITA 1420/KOL/2023	2017-18	[A] R P INFRA PROJECTS	
3	ITA 148/KOL/2025	2010-11	[A] ASSOCIATED ROADLINES PRIVATE LIMITED	
4	ITA 406/KOL/2025	2016-17	[D] AKRITI SUPPLIERS PVT. LTD.	
5	ITA 717/KOL/2025	2012-13	[A] DADEECH INFRASTRUCTURE PVT. LTD.	
6	ITA 718/KOL/2025	2014-15	[A] DADEECH INFRASTRUCTURE PVT. LTD.	
7	ITA 719/KOL/2025	2015-16	[A] DADEECH INFRASTRUCTURE PVT. LTD.	
8	ITA 1185/KOL/2025	2024-2025	[A] ASHOKNAGAR SHRIRAMAKRISHNA SANGHA	
9	ITA 2935/KOL/2025	2019-2020	[A] AZHAR SEKH	
10	ITA 2956/KOL/2025	2017-2018	[A] AARYA HARSH FOOD PRODUCTS PVT. LTD.	
11	ITA 2962/KOL/2025	2017-2018	[A] AFTAB HOSSAIN LASKAR	
12	ITA 3290/KOL/2025	2013-14	[A] ELLISBRIDGE ESTATES PRIVATE LIMITED	
13	ITA 152/KOL/2026	2009-2010	[A] M/S. CANARY TRADECOM PRIVATE LIMITED	
14	ITA 156/KOL/2026	2015-2016	[A] EPITOME PETROPACK LTD.	
15	ITA 175/KOL/2026	2011-2012	[A] BABUL FISCAL SERVICES PVT. LTD.	



**Assistant Registrar
10-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF A BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2639/KOL/2024	2017-2018	[A] RANKINI TRADERS PRIVATE LIMITED	
2	ITA 2130/KOL/2025	2021-2022	[A] ANANTA SEVA FOUNDATION	
3	ITA 181/KOL/2026	2014-2015	[A] BHAVSAGAR VYAPAAR PVT. LTD.	
4	ITA 201/KOL/2026	2019-2020	[A] AKASH FEEDS & CHICKS PRIVATE LIMITED	
5	ITA 202/KOL/2026	2020-2021	[A] AKASH FEEDS & CHICKS PRIVATE LIMITED	
6	ITA 203/KOL/2026	2021-2022	[A] AKASH FEEDS & CHICKS PRIVATE LIMITED	
7	ITA 205/KOL/2026	2018-19	[A] ALIAH UNIVERSITY	
8	ITA 213/KOL/2026	2012-2013	[A] ASHOK KHAITAN	
9	ITA 214/KOL/2026	2013-2014	[A] ASHOK KHAITAN	
10	ITA 219/KOL/2026	2023-2024	[A] ANAND SINGH	



**Assistant Registrar
10-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2217/KOL/2024	2014-2015	[A] S. R. NIRMAN PVT. LTD.	
2	ITA 2601/KOL/2024	2014-15	[A] S R NIRMAN PVT. LTD.	
3	ITA 1414/KOL/2025	2019-2020	[A] M/S. ELOQUENT STEEL PVT. LTD.	
4	ITA 1415/KOL/2025	2020-2021	[A] M/S. ELOQUENT STEEL PVT. LTD.	
5	ITA 1802/KOL/2025	2012-2013	[A] ASHIT DAS	
6	ITA 1803/KOL/2025	2013-2014	[A] ASHIT DAS	
7	ITA 2454/KOL/2025	2013-2014	[A] M/S. B.C.H. ELECTRIC LTD.	
8	ITA 2682/KOL/2025	2013-2014	[A] DEEPMALA VYAPAAR PVT. LTD.	
9	ITA 2707/KOL/2025	2013-14	[A] BLAZING STAR MARKETING PRIVATE LIMITED	
10	ITA 224/KOL/2026	2018-2019	[A] AMBUJA NEOTIA HOTEL VENTURES LTD.	
11	ITA 225/KOL/2026	2015-2016	[A] DISHA ALLIANCE PVT. LTD.	
12	ITA 228/KOL/2026	2016-2017	[A] EPS FINANCIAL SERVICES PVT. LTD.	
13	ITA 229/KOL/2026	2019-2020	[A] EPS FINANCIAL SERVICES PVT. LTD.	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 13-APRIL-2026 (MONDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER 'B' BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 957/KOL/2018	2014-15	[A] MANSAROVAR FERROUS PRIVATE LIMITED	
2	IT(SS)A 63/KOL/2019	2015-16	[D] M/S DOVIAZ RETAIL PVT. LTD. (LMJ DISTRIBUTORS PVT. LTD.)	
3	ITA 52/KOL/2023	2009-2010	[A] STAR TRADECOM PRIVATE LIMITED. (H.C. DIRECTION DTD.25/09/2024)	
4	ITA 2617/KOL/2024	2021-2022	[A] M/S. GAINWELL COMMOALES PVT. LTD.	
5	ITA 1096/KOL/2025	2018-19	[D] MAAN STEEL & POWER LIMITED	
6	ITA 2609/KOL/2025	2019-20	[D] MAAN STEEL & POWER LIMITED	
7	ITA 2354/KOL/2025	2019-2020	[A] M/S. MAAN STEEL & POWER LIMITED	
8	ITA 1167/KOL/2025	2018-2019	[A] M/S. MAAN STEEL & POWER LIMITED	
9	ITA 1516/KOL/2025	2014-15	[D] JK LAKSHMI CEMENT LIMITED	
10	ITA 1668/KOL/2025	2021-22	[D] J. K . LAKSHMI LIMITED	
11	ITA 1778/KOL/2025	2013-14	[D] J.K.LAKSHMI CEMENT LIMITED	
12	CO 79/KOL/2025	2013-2014	[A] J.K.LAKSHMI CEMENT LIMITED	
13	ITA 1904/KOL/2025	2017-2018	[A] MAHAK DOSHI	
14	ITA 2771/KOL/2025	2019-2020	[A] METAFLUX COMPANY PVT. LTD.	
15	ITA 3006/KOL/2025	2015-16	[D] MAULA GAZI	
16	ITA 2777/KOL/2025	2017-2018	[A] MOHAN GLOBAL BUSINESS PVT. LTD.	
17	IT(SS)A 8/KOL/2026	2016-17	[D] NAARAAYANI MINERALS PRIVATE LIMITED	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 15-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER "B' BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2160/KOL/2024	2013-14	[D] ARISSAN INFRASTRUCTURES PRIVATE LIMITED	
2	ITA 2161/KOL/2024	2015-16	[D] ARISSAN INFRASTRUCTURES PRIVATE LIMITED	
3	ITA 2162/KOL/2024	2017-18	[D] ARISSAN INFRASTRUCTURES PRIVATE LIMITED	
4	ITA 240/KOL/2025	2021-22	[A] NISSIN ABC LOGISTICS PRIVATE LIMITED (E-FILING)	
5	ITA 333/KOL/2025	2016-2017	[A] OM PRAKASH SHAW, LEGAL REPRESENT ANUPAM SHAW	
6	ITA 1612/KOL/2025	2018-19	[D] MAJLISHPUR MILK PRODUCERS WELFARE ASSOCIATION	
7	ITA 1822/KOL/2025	2013-2014	[A] OVERSURE CONSTRUCTIONS PVT. LTD.	
8	ITA 2305/KOL/2025	2013-2014	[A] OVERSURE CONSTRUCTIONS PVT. LTD.	
9	ITA 1889/KOL/2025	2018-19	[D] NORTECH PROPERTY PRIVATE LIMITED	
10	ITA 2259/KOL/2025	2012-2013	[A] MNR EXPORTS PVT. LTD.	
11	ITA 2294/KOL/2025	2017	[D] MANJUSHREE MAHESHWARY	
12	ITA 2840/KOL/2025	2014-2015	[D] MGR AGRO PRODUCTS PRIVATE LIMITED	
13	ITA 216/KOL/2026	2017-2018	[A] M C MOWJEE & CO. PRIVATE LTD.	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT TIME: AFTER "B' BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1082/KOL/2024	2013-2014	[A] CRAWFORD MARKETING PVT. LTD.	
2	ITA 2048/KOL/2024	2013-14	[D] RAJESH KUMAR JALAN	
3	ITA 2049/KOL/2024	2014-15	[D] RAJESH KUMAR JALAN	
4	ITA 2050/KOL/2024	2015-16	[D] RAJESH KUMAR JALAN	
5	ITA 2051/KOL/2024	2016-17	[D] RAJESH KUMAR JALAN	
6	ITA 667/KOL/2025	2017-18	[D] NIRMALA RAI	
7	ITA 1835/KOL/2025	2018-2019	[A] NIMCHA COLLIERY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
8	ITA 1942/KOL/2025	2012-2013	[A] MANOJ KUMAR GUPTA	
9	ITA 2349/KOL/2025	2016-2017	[A] MOHINI SALES & RETAIL PRIVATE LIMITED	
10	ITA 2458/KOL/2025	2015-16	[A] NAVNEEL ISPAT PRIVATE LIMITED	
11	ITA 227/KOL/2026	2017-2018	[A] MESA NARULA J V	
12	ITA 231/KOL/2026	2018-2019	[A] SHREE LAKSHMI TRADING CENTRE	
13	ITA 529/KOL/2024	2017-18	[A] TAPAN GHAR	
14	ITA 1108/KOL/2025	2017-2018	[A] MATRI BHUMI AGRITECH LLP	
15	ITA 2414/KOL/2025	2020-2021	[A] MSTC LTD.	

**Assistant Registrar
10-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 13-APRIL-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH, TIME: AFTER "A" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 457/KOL/2023	2018-19	[A] DIAMOND DEALTRADE LIMITED	
2	ITA 636/KOL/2025	2013-2014	[A] SINGH CONSTRUCTION COMPANY	
3	ITA 1570/KOL/2025	2014-2015	[A] SKYSCRAPER PROJECTS PRIVATE LIMITED	
4	ITA 1793/KOL/2025	2014-2015	[A] S.N. MOTORS PVT. LTD.	
5	ITA 2100/KOL/2025	2009-10	[A] SEIKH ABDUL SABIR	
6	ITA 2391/KOL/2025	2015-16	[D] SRIJAN POLYPACKS LIMITED	
7	ITA 2722/KOL/2025	2012-2013	[A] STRAIGHT CURVE IDEAS PVT. LTD.	
8	ITA 2746/KOL/2025	2014-2015	[A] PADMINI AGENCIES PVT. LTD.	
9	ITA 2839/KOL/2025	-----	[A] SURI HANDS OF LOVE WELFARE SOCIETY	
10	ITA 3099/KOL/2025	2018-2019	[A] RANA SOM	
11	ITA 3267/KOL/2025	2016-2017	[A] SUMANA RAY	
12	ITA 159/KOL/2026	2019-20	[D] TOPLIGHT MERCHANTILES PRIVATE LIMITED	
13	ITA 161/KOL/2026	2014-15	[A] TATA MEDICAL CENTRE TRUST	
14	ITA 167/KOL/2026	2017-2018	[A] RAVI DIESEL PVT. LTD.	
15	ITA 168/KOL/2026	2016-2017	[A] TRIPURARI DEALTRADE PVT. LTD.	
16	ITA 174/KOL/2026	2019-2020	[A] SRI VIVEK KUMAR KAJARIA	
17	ITA 177/KOL/2026	2018-2019	[A] SATWINDER SINGH	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 15-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH, TIME: AFTER "A" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 51/KOL/2025	2014-2015	[A] VEERPRABHU COMMUNICATIONS PRIVATE LIMITED	
2	ITA 140/KOL/2025	2018-19	[D] VISWAKARMA RESIDENCY (EFILING)	
3	ITA 720/KOL/2025	2012-13	[A] SANJAY KUMAR SUREKA HUF	
4	ITA 721/KOL/2025	2011-12	[A] SAPNA SUREKA	
5	ITA 722/KOL/2025	2012-2013	[A] SAPNA SUREKA	
6	ITA 1639/KOL/2025	2008-09	[A] VIKASH CHOWDHARY	
7	ITA 1640/KOL/2025	2013-14	[A] VIKASH CHOWDHARY	
8	ITA 1991/KOL/2025	2017-2018	[A] SINGH CRANE SERVICE	
9	ITA 2233/KOL/2025	2009-10	[D] STARSUN VINIMAY PRIVATE LIMITED	
10	ITA 2234/KOL/2025	2013-14	[D] SAGAR VYAPAAR PVT. LTD.	
11	ITA 2253/KOL/2025	2009-2010	[A] SANTOSH KUMAR BURNWAL	
12	ITA 2721/KOL/2025	2012-2013	[A] SUBHLABH DEALCOMM PVT. LTD.	
13	ITA 2753/KOL/2025	2016-17	[A] SAURAV PARMAR SINGH	
14	ITA 2757/KOL/2025	2017-2018	[A] POBI INFRASTRUCTURE PRIVATE LIMITED	
15	ITA 2881/KOL/2025	2012-2013	[A] SITARA FINCOM PRIVATE LIMITED	
16	ITA 127/KOL/2026	2022-2023	[A] SHREE SHREE ISWAR SATYANARAYANJEE & OTHER DEITIES	
17	ITA 199/KOL/2026	2013-2014	[A] PARSAN BROTHERS	
18	ITA 200/KOL/2026	2014-2015	[A] SURESH PRASAD	
19	ITA 206/KOL/2026	2014-15	[A] SRP OIL PRIVATE LIMITED	

**Assistant Registrar
10-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH, TIME: AFTER "A" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 9/KOL/2026	2015-2016	[A] TECHNO POWER	
2	IT(SS)A 10/KOL/2026	2016-2017	[A] TECHNO POWER	
3	IT(SS)A 11/KOL/2026	2006-2007	[A] SHRI PRAVEER MURARKA	
4	IT(SS)A 12/KOL/2026	2007-2008	[A] SHRI PRAVEER MURARKA	
5	IT(SS)A 13/KOL/2026	2006-2007	[A] PRAVEER MURARKA L/H OF SHYAMA PRASAD MURARKA (DECEASED)	
6	IT(SS)A 14/KOL/2026	2007-2008	[A] PRAVEER MURARKA L/H OF SHYAMA PRASAD MURARKA (DECEASED)	
7	ITA 573/KOL/2025	2012-2013	[A] SE SEC & ECO RAILWAY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
8	ITA 574/KOL/2025	2018-2019	[A] SE SEC & ECO RAILWAYS EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
9	ITA 575/KOL/2025	2020-2021	[A] SE SEC & ECO RAILWAY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
10	ITA 781/KOL/2025	2018-19	[D] PDK ESTATES PVT. LTD.	
11	ITA 1078/KOL/2025	2016-17	[D] SUBHRASHI TRADELINK PVT. LTD.	
12	ITA 2284/KOL/2025	2011-2012	[A] SUBRATA MUKHERJEE	
13	ITA 2680/KOL/2025	2012-2013	[A] TRIMUDRA CREDIT LIMITED	
14	ITA 2708/KOL/2025	2022-23	[D] M/S SUDHARSHAN CASTING PVT. LTD.	
15	ITA 2742/KOL/2025	2006-2007	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
16	ITA 2743/KOL/2025	2007-2008	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
17	ITA 2884/KOL/2025	2006-2007	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
18	ITA 2885/KOL/2025	2007-2008	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
19	ITA 2883/KOL/2025	2022-2023	[A] UNBLOCK INDIA PVT. LTD.	
20	ITA 3116/KOL/2025	2018-2019	[A] THE SHALIMAR WORKS 1980 LTD.	
21	ITA 3233/KOL/2025	2014-2015	[A] VARDAMAN INFRACON PRIVATE LIMITED	
22	ITA 3024/KOL/2025	2019-20	[A] PAWAN KUMAR MODI	
23	ITA 88/KOL/2026	2019-2020	[A] SANTOSH KUMAR RUNGTA	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 13-APRIL-2026 (MONDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID : WUJ-UMEQ-TBB, TIME : 10:30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3082/KOL/2025	2019- 2020	[A] DINESH KUMAR	
2	ITA 160/KOL/2026	2015-16	[D] KHOBSURAT LIMITED	
3	ITA 169/KOL/2026	2023- 2024	[A] GITA MOHAN BUDHIA CHARITY TRUST	
4	ITA 170/KOL/2026	2018- 2019	[A] SHAFIQUDDIN	
5	ITA 172/KOL/2026	2017- 2018	[A] RAMESH KUMAR AGARWAL	
6	ITA 176/KOL/2026	2017- 2018	[A] UTTAM KUMAR SHAH	
7	ITA 2648/KOL/2025	2014- 2015	[A] BHAVATARINI REFRIGERATION	
8	ITA 2976/KOL/2025	2017- 2018	[A] DIPAK KUMAR SANWARIA	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID : WUJ-UMEQ-TBB, TIME : 10:30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 638/KOL/2023	2010-11	[A] KARTICK CHANDRA HAIT	
2	ITA 687/KOL/2023	2014-15	[A] KARTICK CHANDRA HAIT	
3	ITA 3154/KOL/2025	2021- 2022	[A] ASRIT INTERNATIONAL PRIVATE LIMITED (NOW AMALGAMATED LILY INDIA PRIVATE LIMITED)	
4	ITA 3158/KOL/2025	2023-24	[A] SWAPAN SAHA	
5	ITA 3193/KOL/2025	2013- 2014	[A] MAITREYI KANDOI	
6	ITA 198/KOL/2026	2017- 2018	[A] SOBHAN KUMAR ROY	
7	ITA 207/KOL/2026	2019-20	[A] KHUSHBOO BANTHIA	
8	ITA 208/KOL/2026	2012-13	[A] BLISS DEALTRADE PRIVATE LIMITED	
9	ITA 209/KOL/2026	2022-23	[A] BADU SHIVA NANDA SEVASHRAM	
10	ITA 210/KOL/2026	2020- 2021	[A] BAKTIAR ALI KHAN	
11	ITA 211/KOL/2026	2013- 2014	[A] TARINI INFRASTRUCTURE PRIVATE LIMITED	
12	ITA 212/KOL/2026	2017- 2018	[A] SHAH DISTRIBUTORS AUTO DIVISION	
13	ITA 215/KOL/2026	2013- 2014	[A] ALLIED BARTER PVT. LTD.	
14	ITA 217/KOL/2026	2022- 2023	[A] VASENT SETHIA	
15	ITA 1832/KOL/2025	2017- 2018	[A] MITHU DALUI L/H OF LATE SOUMYABRATA DALUI	
16	ITA 3056/KOL/2025	2012- 2013	[A] DIWANSONS JEWELLERS PVT. LTD.	



**Assistant Registrar
10-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 16-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID : WUJ-UMEQ-TBB, TIME : 10:30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2194/KOL/2025	2013- 2014	[A] BIMAL KUMAR JAIN	
2	ITA 2195/KOL/2025	2014- 2015	[A] BIMAL KUMAR JAIN	
3	ITA 1302/KOL/2025	2018- 2019	[A] J J VYAPAAR PRIVATE LIMITED	
4	ITA 2328/KOL/2025	2017-18	[A] DEBARATA DUTTA	
5	ITA 2559/KOL/2025	2015- 2016	[A] TIRUMALA PROJECTS PVT. LTD.	
6	ITA 3020/KOL/2025	2018- 2019	[A] NABADAYA SKUS LTD.	
7	ITA 3037/KOL/2025	2015- 2016	[A] PANKAJ SINGHANIA	



**Assistant Registrar
10-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 13-APRIL-2026 (MONDAY)

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

STAY APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	SA	9	KOL	2026	2018-2019	[A] RANA SOM	D		


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE SHRI SONJOY SARMA, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

SPECIAL CONSTITUTION MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	1510	KOL	2019	2015-16	[D] M/S LANDIS + GYR AG	C			
2	ITA	5	KOL	2020	2016-17	[D] LANDIS GYR AG	C			
3	ITA	2095	KOL	2019	2013-14	[D] M/S MANGAL CRYSTAL COKE PVT. LTD.	D			
4	ITA	2096	KOL	2019	2014-15	[D] M/S MANGAL CRYSTAL COKE PVT. LTD.	D			
5	ITA	2097	KOL	2019	2013-14	[D] M/S MAHANIDHI VYAPAAR PVT. LTD.	D			
6	ITA	2162	KOL	2019	2013-14	[D] M/S WONGA TRADERS PVT. LTD.	D			
7	ITA	2176	KOL	2019	2013-14	[D] M/S KHAMBHALIA TRADERS PVT. LTD.	D			
8	ITA	2235	KOL	2019	2013-14	[D] M/S NEWAGE VINIMAY PRIVATE LIMITED	D			
9	ITA	2236	KOL	2019	2013-14	[D] M/S RUSSEL VALE TRADERS PRIVATE LIMITED	D			
10	ITA	2237	KOL	2019	2014-15	[D] M/S RUSSEL VALE TRADERS PRIVATE LIMITED	D			
11	ITA	341	KOL	2021	2013-14	[D] M/S GAURAV VINIMAY PVT. LTD.	D			
12	ITA	521	KOL	2021	2013-14	[D] M/S BHACHAU TRADERS PVT. LTD.	D			
13	ITA	150	KOL	2022	2017-18	[A] SIKA INDIA (P) LTD	C			
14	ITA	1629	KOL	2019	2015-16	[A] SIKA INDIA PRIVATE LIMITED	C			
15	ITA	256	KOL	2021	2016-17	[A] SIKA INDIA (P) LTD	C			
16	ITA	718	KOL	2022	2018-2019	[A] SIKA INDIA PVT. LTD.	C			
17	ITA	1977	KOL	2024	2020-21	[A] SIKA INDIA PVT. LTD.	C			
18	ITA	2291	KOL	2024	2021-2022	[A] SIKA INDIA PRIVATE LIMITED	C			

**Assistant Registrar
10-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS****FOR 16-APRIL-2026 (THURSDAY)****BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	912	KOL	2025	2013-2014	[A] KAILASH KUMAR PATWARI	B		
2	ITA	913	KOL	2025	2014-2015	[A] KAILASH KUMAR PATWARI	B		
3	ITA	914	KOL	2025	2015-2016	[A] KAILASH KUMAR PATWARI	B		
4	ITA	915	KOL	2025	2016-2017	[A] KAILASH KUMAR PATWARI	B		
5	ITA	916	KOL	2025	2017-2018	[A] KAILASH KUMAR PATWARI	B		
6	ITA	917	KOL	2025	2018-2019	[A] KAILASH KUMAR PATWARI	B		
7	ITA	918	KOL	2025	2019-2020	[A] KAILASH KUMAR PATWARI	B		
8	ITA	919	KOL	2025	2020-2021	[A] KAILASH KUMAR PATWARI	B		
9	ITA	920	KOL	2025	2021-2022	[A] KAILASH KUMAR PATWARI	B		
10	ITA	921	KOL	2025	2022-2023	[A] KAILASH KUMAR PATWARI	B		
11	ITA	1608	KOL	2025	2013-14	[D] KAILASH KUMAR PATWARI	B		
12	ITA	1609	KOL	2025	2014-15	[D] KAILASH KUMAR PATWARI	B		
13	ITA	1610	KOL	2025	2015-16	[D] KAILASH KUMAR PATWARI	B		
14	ITA	1611	KOL	2025	2016-17	[D] KAILASH KUMAR PATWARI	B		
15	ITA	1621	KOL	2025	2017-18	[D] KAILASH KUMAR PATWARI	B		
16	ITA	1622	KOL	2025	2018-19	[D] KAILASH KUMAR PATWARI	B		
17	ITA	1623	KOL	2025	2019-20	[D] KAILASH KUMAR PATWARI	B		
18	ITA	1624	KOL	2025	2020-21	[D] KAILASH KUMAR PATWARI	B		
19	ITA	1625	KOL	2025	2021-22	[D] KAILASH KUMAR PATWARI	B		

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1334	KOL	2025	2015-16	[A] TIRUPATI CARRIER LTD.	D		
2	ITA	1335	KOL	2025	2016-17	[A] TIRUPATI CARRIER LTD	D		


Assistant Registrar
10-Apr-2026